

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs.Meena Satheesh
Ld.Registrar

Date: 06-10-2017
Time: 12 Noon

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.42 of 2017 (SZ)	M.Vetri Selvan Thambu Chetty Street Chennai Vs Union of India Rep.,by the Secretary, Ministry of Environment, Forest & Climate Change New Delhi and 10 others	Mr.M.Radhakrishnan Counsel for Applicant Mrs.Me.Saraswathy for R1 M/s. M.K.Subramanian & for R2 & R3 Mrs.H.Yasmeen Ali for R4 & R10 Mr.E.Manoharan for R5 to R9 M/s.Norton & Grant A.M.Amutha Ganesh for R11	For Reply of R2, R3, R5 to R9
2	Application No.74 of 2017 (SZ)	V.Sankara Subramanian, Tirunelveli District Vs The State of Tamil Nadu Rep.,by the Secretary to Government, Department of Environment and Forest, Chennai and 4 others	M/s. S.Muthu Vairam Counsel for Applicant M/s. E.Manoharan for R1 M/s. Syed Nurullah Sheriff for R2 M/s. H. Yasmeen Ali for R3 M/s. Abitha Banu for R4,R5	For Reply of R1, R2, R4, R5

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Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.125 of 2017(SZ)	Shri Jammula Chhoudaraiah Andhra Pradesh and another Vs Union of India, Rep.,by its Secretary Ministry of Environment, Forest and Climate Change, New Delhi and 2 others	M/s. Kamalesh Kannan.S Counsel for Applicant M/s. Me.Saraswathy for R1 M/s. H.Yasmeen Ali for R2 M/s. Muthumani Doraisamy for R3	For Reply of R1
2	Application No.161 of 2017(SZ)	Pudhucherry Environment Protection Association, Rep.,by its Honorary President, Kodampakkam Vs The District Environmental Engineer Tamil Nadu Pollution Control Board, SIPCOT Industrial Complex, Cuddalore and another	M/s. A.Yogeshwaran Counsel for Applicant M/s. H.Yasmeen Ali for R1 M/s. Sai Sathya Jith for R2	For Reply of R1
3	Application No.165 of 2017(SZ)	Meenava Thanthai K.R.Selvaraj Kumar, Meenavar Nala Sangam Rep.,by its President, M.R.Thiyagarajan, Royapuram, Chennai Vs The Secretary to Government, Union of India, Ministry of Environment and Forest, New Delhi and 9 others	M/s. K.Mageshwaran Counsel for Applicant M/s. Syed Nurullah Sheriff for R1,R2,R6 M/s. E.Manoharan for R3 & R7 M/s.K.Prabakar for R4 M/s. H.Yasmeen Ali for R5 M/s.R.Senthil Kumar for R8 M/s.Dua Associates for R8	MoA & Reply of R9,R10 For Reply of R1 to R7
4	Application No. 169 of 2017 (SZ)	P.Narayana Reddy SPSR Nellore Dt., Andhra Pradesh Vs NELCAST Ltd., Gudur Mandal,	M/s. U.Sreenivasulu Reddy Counsel for Applicant M/s. L.G.Sahadevan for R1 M/s. T.Saikrishnan for R2 & R3 M/s. H.Yasmeen Ali for	For Reply of R1 to R3

		SPSR Nellore Dt., Rep.,by its Managing Director and 4 others	R4 & R5	
5	Appeal No.141 of 2013(SZ)	M. Jeeva Vs UOI, MoEF, New Delhi and Others	M/s. T. Mohan Counsel for Appellant M/s.M.R.Gokul Krishnan for R1 M/s. Rita Chandrasekar for R2 & R3 M/s.Vinod Kumar for R4	Stayed by Apex Court
6	Appeal No.41 of 2017 (SZ)	Human Rights Forum Through S.Jeevan Kumar, Ramanthapuram, Hyderabad and 3 others Vs Union of India Through the Secretary, Ministry of Environment and Forests & Climate Change New Delhi and 3 others	M/s. Clifton D Rozario Counsel for Appellant M/s. M.R.Gokul Krishnan for R1 M/s. T.Sai Krishnan for R3 M/s. Ramachander Rao for R4	MoA & Reply of R2 Reply of R1, R3, R4
7	Appeal No.49 of 2017(SZ)	M/s.Sreepathi Lab Pvt.Ltd Nalgonda District Vs Telangana State Pollution Control Board Rep.,by its Member Secretary Nalgonda	M/s.V.Suthakar Counsel for Appellant M/s.T.Saikrishnan for R1	R1 Reply filed

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